

Aligned Summit and Commonwealth Heads of Government Meet.

[Placed in Library. See No. LT-7695/84]

12.05½ hrs.

ESTIMATES COMMITTEE

Sixty-first Report and Minutes

SHRI BANSI LAL (Bhiwani): I beg to present the Sixty-first Report (Hindi and English versions) of the Estimates Committee on the Ministry of Education and Culture—Elementary Education, and Minutes of the sittings of the Committee relating thereto.

12.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported anti-India propaganda on British television on behalf of the so-called 'Jammu and Kashmir Liberation Front' Leaders regarding the execution of Maqbool Butt

SHRI ABDUL RASHID KABULI (Srinagar): I call the attention of the Minister of External Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

"Reported anti-Indian propaganda on British television on behalf of the so-called 'Jammu and Kashmir Liberation Front' Leaders regarding the execution of Maqbool Butt and steps taken by the Government in the matter."

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO): Mr. Speaker Sir,

On the 21st February, 1984, Channel 4, which is a commercial channel on the British Television, broadcast a programme late at night. The first part of the programme reviewed Miss Benazir Bhutto; the

second part sought to cover the reaction of "Kashmiris resident in Britain," in respect of the recent kidnapping and murder of Shri R.H. Mhatre, who was posted as Assistant Commissioner in the Assistant High Commission of India in Birmingham. The commentator of the programme conveyed that while there was shock and condemnation the world over, on the killing of the Indian diplomat, the "Kashmiris in Britain" were more sympathetic to this crime. This was followed by the reaction of various individuals, including Ammanullah Khan, the President of the so-called Jammu and Kashmir Liberation Front in Britain, Hashim Qureshi who, as the House is aware, is a convicted hijacker, Mohd. Yunus belonging to the Kashmiri Workers' Union and others. These individuals were allowed to express their fanatical views to the extent that the revered leaders of India were described in shameful language. Mr. Hashim Qureshi was permitted to threaten revenge for the hanging of Maqbool Butt.

12.09 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

We were astonished when we received the report on this television programme. The British authorities and institutions have first hand knowledge and experience of terrorist activity within the British Isles. The British authorities are engaged in searching for the criminals who killed Shri Mhatre. It is inconceivable to us that any responsible person in the British media would have permitted an outpouring of fanaticism and threats of revenge and violence at this sensitive juncture. Accordingly, the Government instructed the High Commissioner in London to raise the issue with the British authorities. The High Commissioner met my counterpart in the British Government, Sir Geoffrey Howe and also Mr. Waddington, Minister of State in the British Home Office. The High Commissioner registered in emphatic terms our shock and indignation regarding this programme. At the same time he drew attention of the two Ministers that open advocacy of violence in this programme seemed to violate British regulations. The High Commissioner left a suitably worded aide memoire with the two Ministers. Simultaneously, the High Com-

missioner protested to the Chairman of the Independent Broadcasting authority on the contents of the programme. We have been informed that the British Ministers showed understanding of our point of view and promised to take up the matter with the sponsors of Channel 4. At the same time they also agreed to examine the contents of the programme in terms of the prevalent law.

Ever since the kidnapping and murder of our diplomat, Shri R.H. Mhatre in Birmingham, sections of British press and media have projected either slanted or sensational view of developments especially in regard to Kashmir. Our representatives have put across our views and they have done so forcefully. Hon'ble Members would appreciate that sensationalism does not go with rationality. Our High Commissioner drew attention to this tendency in the British press when he met the Government leaders on this occasion.

श्री अब्दुल रशीद काबुली : उपाध्यक्ष महोदय, मैं यह अर्ज करना चाहता हूँ कि जहाँ तक रवीन्द्र म्हात्रे का ताल्लुक है, जिन हालात में उनकी मृत्यु हुई और जिम ढंग से उनका कत्ल हुआ है उससे पूरे मुल्क को सदमा पहुंचा है और मैं आपको यकीन दिलाना हूँ कि जम्मू कश्मीर के लोग इस मदमे में वरावर के शरीक हैं, उममें कोई कमी औरकोताही नही हुई है। जिन हालातमें वरमिघम में म्हात्रे की वफात के विषय में किसी जम्मू-कश्मीर लिब्रेशन फ्रन्ट का नाम और जम्मू कश्मीर आर्मी का नाम खाम तीर से जोड़ दिया गया है। मैं सरकार को बताना चाहता हूँ कि ये बात, जिम ढंग से हर मामले में कश्मीरियों का नाम इसमें मिलाया जा रहा है, मैं ममझता हूँ कि इससे न सिर्फ जम्मू काश्मीर के साथ बल्कि पूरे हिन्दुस्तान के साथ नाइंसाफी है। बदकिस्मती से हमारे यहाँ के रेडियो और टेलीविजन और अखबारान जब भी कोई गिरफ्तार हुआ या कल की बात है जब अब्दुल रजा नाम का कोई आदमी गिरफ्तार हुआ तो उसके साथ भी नाम जोड़ दिया गया कि वह काश्मीरी है। जब यह बात चल रही है कि पूरे जम्मू

कश्मीर के बारे में कोई अच्छी भावना पैदा नहीं होती और इन हालात में जबकि वहाँ एक सरकार नेशनल कान्फ़ेस की बनी है उस सरकार में और मरकज की सरकार के बीच तनाव है वे अपनी जगह हैं और सियासी मामले अपनी जगह हैं। जहाँ तक नेशनल काज है उस काज में जम्मू-कश्मीर के लोगों को पिनप्वाइंट नहीं होना चाहिए कि ये लोग हैं जो कि कोई इंटरनेशनल तीर पर कोई कांसी-प्रेमी कर रहे हैं और मैं आपसे यह कहना चाहूंगा कि पिछले दिनों जो वाकया इंग्लैंड में हुआ और जिन लोगों ने ऐसा किया, अब्बल तो हम नहीं जानते कि किन लोगों का हाथ है क्योंकि सारी इन्क्वारी ब्रिटिश गवर्नमेंट ने करनी है और कर रहे हैं और इतना हमें कल तक बताया गया है कि अब्दुल रजा नाम का आदमी गिरफ्तार हुआ और उनकी कस्टडी में है। वह आदमी है जिसने हमारे डिप्लो-मेट को किडनैप किया है, इससे ज्यादा हम नहीं जानते हैं। लेकिन मैं आपको यह बताना चाहता हूँ और दुख का इजहार करना चाहता हूँ कि जिस दिन रवीन्द्र म्हात्रे जी का कत्ल हुआ उसके फौरन बाद हमारे हुकमरान पार्टी से ताल्लुक रखने वाले जनरल मेक्रेटरी मूपनार ने जो स्टेटमेंट दिया उसकी ओर मैं तबज्जह दिलाना चाहता हूँ। आज जब दुनिया की तमाम साजिशों के खिलाफ हमको एक होकर आगे आना है ऐसे समय में बद-किस्मती से यह बताना चाहता हूँ कि श्री मूपनार ने म्हात्रे के कत्ल के सम्बन्ध में जो स्टेटमेंट दिया है उसके सम्बन्ध में मैं जानना चाहूंगा कि सरकार इसके बारे में क्या विचार रखती है, हुकमरान जमात क्या विचार रखती है जिसने पी०टी०आई० की तरफ से यह खबर रिलीज की, फरवरी 7 को और सारे हिन्दुस्तान के अखबारों ने इसको प्रका-शित किया। उन्होंने इसमें लिखा था, इस किस्म की हैड लाइन्स लिखी थीं—

“New Delhi blames Farooq's policies for diplomat's murder.”

और जिसमें यह बताया गया “कश्मीर

टाइम्स" जो अंग्रेजी का अखबार है और जम्मू से निकलता है पी० टी० आई० को कोट करके—

(श्री عبدالرشید काबلی) اور جسٹس سپورٹس میں عرض کرنا چاہتا ہوں کہ جہاں تک رولنڈ رہا ہمارے کا تعلق ہے جس حالات میں ان کی مرتب ہوئی اور جس ڈھنگ سے ان کا فنل ہوا ہے اس سے پورے ملک کو صدمہ پہنچا ہے اور میں آپ کو یقین دلانا چاہوں کہ جتوں کسمبر کے لوگ اس صدمے میں برابر کے شریک ہیں۔ اس میں کوئی کمی اور کوئی ناہمی نہیں ہوئی ہے۔ جن حالات میں سرنگم میں مہائے کی وفات کے دن سے جس کسمبر کے جتوں کنفیڈریشن فرنٹ کا نام اور جتوں کسمبر آدمی کا نام خاص طور سے جوڑ دیا گیا ہے۔ میں سرکار کو بتانا چاہتا ہوں کہ یہ بات جس ڈھنگ سے ہر معاملے میں کسمبریوں کا نام اس سے ملایا جا رہا ہے میں سمجھتا ہوں کہ اس سے نہ صرف جتوں کسمبر کے ساتھ ملکہ پورے ہندوستان کے ساتھ نا انصافی ہے بدستی سے ہمارے یہاں کے ریڈیو اور ٹیلی ویژن اور اخبارات جب بھی کوئی گرفتار ہوا یا کل ہی کی بات ہے جب عبدالرشید نام کا کوئی آدمی گرفتار ہوا تو اس کے ساتھ بھی نام جوڑ دیا گیا کہ وہ کسمبری ہے۔ جب یہ بات چل رہی ہے کہ پورے جتوں کسمبر کے بارے میں کوئی اچھی بھلائی پیدا نہیں ہوتی اور ان حالات میں جب کہ وہاں ایک سرکار منتقلی کا نعرہ ہے اس کا نہیں اور مرکز کی سرکار کے بیچ تناؤ ہیں یہ اپنی جگہ ہیں لہذا سمجھنا چاہیے کہ جتوں کسمبر کے ساتھ ہیں اس کا نام نہیں جتوں کسمبر کے لوگوں کو نہیں پوائنٹ نہیں ہونا چاہئے کہ یہ لوگ ہیں جو کہ کوئی انٹرنیشنل طور پر۔ کوئی کانسیر بیسی کر رہے ہیں اور میں آپ سے یہ کہنا چاہتا ہوں کہ کسمبریوں جو واقعات انگلینڈ میں ہوا اور جن لوگوں کے اس کیا۔ اول تو ہم نہیں جانتے کہ کن لوگوں کا ہاتھ ہے کیونکہ ساری انگلینڈ میں برٹش گورنمنٹ سے کہ لڑے اور مرکز کے لیے اور ان میں کل تک بتایا گیا ہے کہ عبدالرشید نام کا آدمی گرفتار ہوا اور ان کی کسمبری میں ہے۔ وہ آدمی ہے جس نے ہمارے ڈیپوٹ کو کوڑ بے کیا ہے۔ اس سے زیادہ ہم نہیں جانتے ہیں لیکن میں آپ کو بتانا چاہتا ہوں اور دیکھنا چاہتا ہوں کہ اس کے ساتھ رولنڈ رہا ہمارے حکمران پارٹی ہمارے جن کا قتل ہوا اس کے فوراً بعد ہمارے حکمران پارٹی

سے تعلق رکھنے والے جنرل سیکرٹری ہمارے ڈیپوٹسٹ وی اس کی اور میں توجہ دلانا چاہتا ہوں۔ آج جب رسائی مس سازشوں کے خلاف ہم کو ایک ہو کر آگے جا رہے ہیں بدقسمتی سے یہ بتانا چاہتا ہوں کہ شری موپانار نے ہمارے کے قتل کے سمندر میں جو اسٹیٹمنٹ دیا ہے اس کے سمندر میں جانا چاہتا ہوں کہ اگر سرکار اس کے بارے میں کیا دیا ہے کھتی ہے حکمران جماعت کا کیا دیا ہے کھتی ہے جس نے بی۔ ٹی۔ آئی کی طرف سے یہ خبر لیز کی۔ فروری کے اور سارے ہندوستان کے اخبارات نے اس کو پرکاشت کیا۔ انھوں نے اس میں لکھا تھا اس قسم کی ہیڈ لائنس لکھی تھیں!

اور جس میں یہ بتایا گیا "کسمبر" نامس" جو انگریزی کا اخبار ہے اور جتوں سے نکلتا ہے۔ بی۔ ٹی۔ آئی کو کوٹ کر کے۔

'In a statement issued here today the AICC(I) General Secretary regretted that despite warnings and advice by the Centre to deal with secessionists and such other elements in a firm and effective manner,** and the ruling National Conference has continued to patronise politically the anti-national elements who will stop at nothing to achieve their nefarious ends.'

एक जगह और पी० टी० आई० को कोट करके बताना चाहूंगा :

(ایک جگہ اور پی۔ ٹی۔ آئی۔ کو کوٹ کر کے بتانا چاہوں گا۔)

'He said, the patriotic Indian, irrespective of his political allegiance should realise the enormous damage being done to the fabric of the national unity and integrity through the collusion of the National Conference led by** and the rabid communal and secessionist elements in that State.

Mr. Moopanar said it was distressing that the political parties, who shared the value of secularism and who openly proclaimed their commitment to the unity and the integrity of the country had, in spite of available evidence, not come forward to denounce the unholy combination of the

National Conference and anti-national forces in Jammu and Kashmir.'

और फिर दूसरी जगह यह बताया है :

(اور پھر دوسری جگہ یہ بتایا گیا ہے۔)

'Meanwhile Jammu and Kashmir Congress (I) leader Mohammed Shafi Qureshi today repeated his charge alleging** links with the so-called Kashmir Liberation Front.'

इस तरह की बहुत सारी स्टेटमेंट्स हैं। यह पूरे हिन्दुस्तान के अखबारों ने लिया। मैं इसलिए बता रहा हूँ कि इलैक्शन के फौरन बाद जो वहाँ पर कांग्रेस और नेशनल काँग्रेस का टकराव हुआ, उसकी गहराई में मैं नहीं जाना चाहता, क्योंकि इलैक्शन होते रहते हैं। एक पार्टी आएगी और दूसरी चली जाएगी। 1977 में जनता पार्टी आई और फिर 1980 में कांग्रेस आ गई। लिहाजा, यह डेमोक्रेसी का सिलमिला है। यह चलता रहेगा। मैं आपसे अर्ज करना चाहूंगा कि नेशनल काँग्रेस ने जिस दिन मे जम्मू-काश्मीर में इक्तेदार हासिल किया उसके फौरन बाद कांग्रेस सरकार और कांग्रेस के कुछ बड़े और लोकल नेताओं ने यह मोहिम चलाई कि यह प्रो-पाकिस्तान एन्टी-नेशनल एलीमेंट्स की गवर्नमेंट बनी है और इसका एकगट्रीमिस्ट्स के साथ ताल्लुक है। मैं यह बताना चाहूंगा कि इससे मुल्क को कोई हैल्प नहीं मिलती है बल्कि नुकसान ही हुआ है। कुछ एडवेंचर्स आदमी, जो इंग्लैंड में दर-ब-दर फिरते थे और जिनको कोई पूछने वाला नहीं था, वे एन्करेज हुए कि शायद फारूक अब्दुला की सरकार वहाँ रेवोल्यूशन लाना चाहती है। ऐमा लगता है कि शायद गवर्नमेंट आफ इण्डिया और जम्मू-काश्मीर के बीच जंग शुरू हो चुकी है और हमें भी इसमें अपना हिस्सा अदा करना चाहिए।

इस तरह इन मिस-गाइडेड ने इसका फायदा

उठाया। लन्दन में जो हालात पैदा हुए उनके बारे में मैं अफसोस के साथ कह रहा हूँ कि श्री म्हात्रे के कत्ल के मामले में कांग्रेस पार्टी और कांग्रेस के वो लीडर जिम्मेदार हैं जिन्होंने ऐसी सरकार की कंडमनेशन की है।... (व्यवधान)

(اس طرح کی بہت ساری اسٹیٹمنٹس ہیں۔ ریپور سے ہندوستان کے اخباروں نے لیا میں اس بے بنیاد ہاپوں کو ایکشن کے فوراً بعد جو وہاں میر کانگریس اور نیشنل کانفرنس کا ٹکراؤ ہوا اس کی گہرائی میں نہیں جانا چاہتا۔ کیونکہ ایکشن ہوتے رہتے ہیں۔ ایک پارٹی اٹنے گی اور دوسری جلی جائے گی۔ ۱۹۷۷ء میں بننا پارٹی آئی اور پھر ۱۹۸۰ء میں کانگریس آئی۔ لہذا ریپورٹیں کا سلسلہ ہے۔ یہ جلتا رہے گا میں آپ سے عرض کرنا چاہوں گا کہ نیشنل کانفرنس نے جس دن سے جتوں کشمیر میں اقتدار حاصل کیا اس کے فوراً بعد کانگریس سرکار اور کانگریس کے کچھ بڑے اور لوکل نیتازوں نے یہ مہم چلائی کہ یہ سب بھارتی نیشنل ایلیمنٹس کی گورنمنٹ بنی ہے اور اس کا ایکٹریمٹس کے ساتھ تعلق ہے۔ جس رہنما ہوں کہ اس سے ملک کو کوئی ہیٹفیلڈ ملتی ہے بلکہ نقصان ہی ہوا ہے۔ کچھ ایڈووکیٹس آدمی جو اکیڈمی میں در بدر بھٹکتے بھرنے لگے اور جن کو پوچھنے والا کوئی نہیں تھا وہ انگریز ہوئے کہ سنا یاروئی عبداللہ کی سرکار وہاں رجاؤں سے لانا چاہتی ہے۔ ایسا لگتا ہے کہ سنا بگورنمنٹ آف انڈیا اور جتوں کشمیر کے سبج جنگ شروع ہو چکی ہے اور ہمیں بھی اس میں ابادتہ ادا کرنا چاہیے۔

اس طرح ان برس کا ٹیڈی لوگوں سے اس کا فائدہ اٹھا ہا لندن میں جو حالات پیدا ہوئے ان کے بارے میں میں انسوس کے ساتھ کہہ رہا ہوں کہ سب سے زیادہ سب سے زیادہ سب سے زیادہ میں کانگریس میں کانگریس پارٹی کے لوگوں کے ذریعہ دار میں جموں نے سس سرکار کی لڈمنٹین کی ہے۔... (انگریزوں نے)

PROF. K.K. TEWARY (Buxar) : Sir, do you think it is proper that this should go on

record ? This gentleman is bringing in his name...

MR. DEPUTY-SPEAKER : I will go through the record.

PROF. K.K. TEWARY : Please ask him not to mention the name. He should not speak this kind of thing.

MR. DEPUTY-SPEAKER : He is speaking on Calling Attention. He can prepare some background and refer to it ; but that background should be related to the subject-matter and it should be brief.

PROF. K.K. TEWARY : Anyway he should not speak like this ; he has no authority to do so...

MR. DEPUTY-SPEAKER : Mr. Tewary, this is a Calling Attention. I would like him to stick to the Calling Attention only.

I would very much request on every issue that hon. Members need not bring in political things. This is a calling attention on this particular subject-matter.

PROF. SATYASADHAN CHAKRABORTY (Calcutta South) : Mr. Deputy-Speaker, Sir, may I make a submission ?

(Interruptions)

SHRI INDRAJIT GUPTA (Basirhat) : Do you want us to make non-political speeches ?

MR. DEPUTY-SPEAKER : On every Calling Attention, what has it got to do ? Mr. Indrajit Gupta, on this Calling Attention, what has it got to do ? It is a statement of Mr. Moopnar—who gave the statement as a politician outside. Now, what has it got to do ?

MR. DEPUTY-SPEAKER : He can criticise the Government.

(Interruptions)

MR. DEPUTY-SPEAKER : The Calling Attention rule is very clear. What is the Calling Attention ? What is the rule ?

According to the rule, he can put only one question.

SHRI INDRAJIT GUPTA : Then, you should apply this rule to everybody.

(Interruptions)

MR. DEPUTY-SPEAKER : Now, by bringing in many things here, the importance of the Calling Attention issue is lost. Therefore, to make it clear, you must put the question and try to get the reply from the Government and if possible you must try to corner the Government with your points.

(Interruptions)

MR. DEPUTY-SPEAKER : Now, Mr. Kabuli, you may continue. You have already made your points. Now, you put your questions.

(Interruptions)

MR. DEPUTY-SPEAKER : I am not permitting anybody.

(Interruptions)

SHRI SATYASADHAN CHAKRABORTY : The Congress-I has made a political statement. So, the National Conference has a right to defend itself. *(Interruptions)*

MR. DEPUTY-SPEAKER : Everything is becoming a general discussion. I am conducting the House according to the rule.

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Kabuli, you have already taken 10 minutes. Now, come to the point.

श्री अब्दुल रशीद काबुली : मैं इसलिए यह कह रहा हूँ कि इंटरनेशनल स्टेज पर, एरिना पर लोगों ने इसका नाजायज फायदा उठाया है। मैं अपने फारेन मिनिस्टर को खबरदार करना चाहता हूँ। जिन नेशनल कान्फ्रेंस के लोगों ने कश्मीर में

دوسرے سہانہ دیش ہے اور اسی بڑی اور اہم ہمانی اسٹریٹجی مان
 وغیرہ بھی ہیں جو اس حالت میں جیکر سرنگھم میں تو اسے ہمارے سرنگھم
 فرام آراڈ کثیر آریوٹک دسرسو کالڈ آراڈ کثیر سب سے بھاری
 میجوریٹی پاک آکیو پاسڈ کثیر کے لوگوں کی زبان ہے اور میں
 سمجھتا ہوں کہ جب سرنگھم میں پاک نواز اور اینٹی انڈین
 ایجنٹس کی ایکٹیو میٹریجیل رہی تھیں تو کیوں نے اس نے اس
 چیز کو کھینچتا سے لیا اور اس کی جان کی حفاظت اور اس کی پائی کوریجی
 وغیرہ کی ذمہ داری کیوں نہیں نبھایا اور کیوں اس معاملے میں
 لیس ہوئی۔

श्री पी० बी० नरसिंह राव : डिप्टी स्पीकर
 साहब, पहले तो मैं यही अर्ज करूंगा कि आनरेबिल
 मेम्बर ने शुरूआत तो बहुत अच्छी की, लेकिन बीच
 में बहुत दूर भटक गये। आपने पहले जो यह कहा
 कि दूसरे मुल्क में जो होता है उस पर हम सबको
 इत्फाक करना चाहिए, वहां पार्टीबाजी की कोई
 गुंजाइश नहीं है, इससे मैं मुत्तफिक हूं। यह काल
 अटेंशन उस प्रोग्राम के बारे में है जो ब्रिटिश
 टी० वी० पर दिखाया गया। देश के अन्दर क्या
 होता है, किस पार्टी ने दूसरी पार्टी को क्या-क्या
 कहा, और दूसरी पार्टी ने पहली को क्या-क्या
 जवाब दिया इसका यहां तजकिरा और इस काल
 अटेंशन के ताल्लुक से तजकिरा मेरी समझ में नहीं
 आता और यहां बैठता नहीं है। उसके लिए कोई
 दूसरा मौका हो सकता है। होम मिनिस्ट्री की
 डिमांड्स पर कह सकते हैं, और दूसरे मौके पर
 कह सकते हैं, लेकिन इसके लिए न यह मौका है
 और न यह पहल है। इसलिए मैं माफी चाहता हूं
 यह कहते हुए कि आपने बिल्कुल एक गैरमुताल्लिक
 चीज लाने की कोशिश की।

श्री अब्दुल रशीद काबुली : यह कनेक्टड है
 सारा।

(شری عبدالرشید کا: یہ کنکٹڈ ہے سارا)

श्री पी० बी० नरसिंह राव : कनेक्टड तो सारी
 दुनिया है। कनेक्शन यहां पैदा करने की, बताने
 को जो कोशिश कर रहे हैं वह नाकाम कोशिश है,
 ऐसा कोई ताल्लुक इन दोनों में नहीं है।

मैं आपकी शुरू की रिप्रट से मुत्तफिक हूं, और

आपने नाम निहाद फ्रंट की जो बात कही उसी
 चीज को इन्वर्टड कौमा में रखकर मैंने अपने
 बयान में कहा है एक नाम निहाद फ्रंट जो वहां
 है, उससे हम सारे कश्मीरियों पर यह कलंक नहीं
 लगा सकते, यही मैं कहना चाहता हूं। इसलिए
 आपसे मैं उस मामले में मुत्तफिक हूं। इसको आप
 इस सिलसिले में नहीं, किसी और सिलसिले में
 उठा सकते हैं।

जहां तक श्रीमती म्हात्रे को इत्तला न होने का
 सवाल है, ऐसी कोई बात नहीं है और महतरे के
 लिये गाड़ी का इन्तजाम क्यों नहीं किया गया, मुझे
 तो यह अजीब सा सवाल लगता है। लोग बसों में
 सफर कर रहे हैं। आज तक कोई ऐसी वारदात
 नहीं हुई है और न कोई ऐसा खतरा महतरे ने खुद
 महसूस किया, न उसके बारे में कोई तजकिरा
 हुआ, न प्रोपोजल आया। हम जहां कहीं ऐसा
 खतरा पाते हैं यहां से भी इन्तजाम करने की
 कोशिश करते हैं, वहां की सरकारों को कह कर
 भी करवाते हैं। लेकिन आज एक हेड साइट के तौर
 पर, चूँकि एक कत्ल हुआ जिससे हम सब को दुख
 है, लेकिन उस कत्ल से यह नतीजा निकालें और
 पूछने लगे कि गाड़ी क्यों नहीं दी, यह मैं समझता
 हूं बजा नहीं है ऐसा आपको कहना नहीं चाहिए।

SHRI BHOGENDRA JHA (Madhubani) :
 Mr. Deputy-Speaker, Sir, the statement
 given by the hon. Minister just now and the
 written statement given earlier are both dis-
 appointing. A programme telecast by an in-
 dependent British television company narra-
 ted something which goes against our
 national interest. There is no question of
 any party here, nor even sentiments. Our
 country has been once partitioned by the
 British imperialist forces ; the same forces
 which partitioned Palestine in the same year,
 that is 1947 ; the same forces which parti-
 tioned Ireland in the same year, that is 1947,
 using the pretext of internal troubles and
 struggles in India, Palestine or Ireland.
 We are facing a situation when the same
 United Kingdom is sheltering a person, a
 self-proclaimed President of sovereign
 Nagaland and had even given him its citizen-
 ship—I mean here Mr. Phizo. The elder
 brother of British imperialism, viz. United
 States is sheltering another person, a self-

proclaimed President of sovereign Khalistan, without our passport and despite our protest, violating all international norms and international law.

In such a situation I am quoting from the Minister's statement with regard to what the commentator said on the independent British broadcasting system. It says :

The commentator of the programme conveyed that while there was shock and condemnation the world over on the killing the "Kashmiris in Britain" were more sympathetic to this crime.

So, this was the view of the commentator ; and then some individuals were brought, at least one of whom was a convicted hijacker. So, everything is known. Not that anyone spoke something, not that we are questioning the speech anyway. But we wish to say that a convicted hijacker is brought to the Television, to support the views expressed by the commentator earlier, and then to preach the avenging of a lawful hanging of a person, through murders.

In such a situation, the Minister's statement and the views expressed by him are certainly very disappointing, because at present, day in and day out the Prime Minister's appeal to the country goes out, viz. that our unity should be safeguarded. On this point, the country is unanimous, viz. that the country's unity should be safeguarded at all costs. In such a situation, this Calling Attention was brought in not in order to question the right of any individual to say anything, but to point out the fact of the British television system bringing a person who is already convicted of hijacking, to support the views of its own commentator, which threatens more murders of our diplomats and others. So, that is the seriousness of the situation.

In such a situation, I am not insisting that the Minister, should use the exact words. But it is sufficient that he has stated that "These individuals were allowed to express their fanatical views to the extent that the revered leaders of India were described in shameful language".

That is another thing. That was not only permitted—the point is that they were

brought in to say precisely these things. In such a situation, I would like to know what was the reply of the British Government to the note given by our High Commissioner there on the point whether the British Television system is generally permitted or generally allowed to broadcast statements calling for the avenging of hanging or legal executions through open murders ; or to shower filthy abuses on the respected leaders of our nation.

Secondly, I would like to know what was the reply of that very system, the independent broadcasting system to which protest was lodged as the statement says. It seems as if there was no reply, as if there is a government within the government in the United Kingdom. What about the safety of our Embassy staff, our diplomats particularly in such countries which are apparently hostile to our national interest ? USA is there. There are some other countries. In Pakistan, we have repeatedly heard news about mishandling and beating of our diplomat. Recently, we were a host to a Commonwealth Conference here and we are still in the Commonwealth. If the British Government does not adequately compensate for the national humiliation of ours, if the British Government does not do something with regard to Shri Phizo who himself calls the President of Azad Nagaland and who is an accused in several cases here, if it persists like that, why not get rid of the Commonwealth itself, why not end the shameful chapter to our independence and independent development ? Through this question I would like to say that this is not a party issue nor a personal issue ; this is an issue where the whole House should be one ; and I think the Minister will appreciate this spirit and reply in this spirit.

SHRI P.V. NARASIMHA RAO : In the first place, I would request the House to confine itself to the subject matter of the calling attention. Having said that, I shall try to answer the points raised by the hon. member. We not only lodged a protest, a strong protest but also showed them that the words uttered by these people on the radio amounted to advocacy, open advocacy of violence which is violative of some laws which are in force in the U.K. right

now. We pointed this out to them, as a result of which we have been informed that the British Ministers showed understanding of our point of view and promised to take up the matter with the sponsors of channel 4; at the same time, they also agreed to examine the contents of the programme in terms of the prevalent law. So, they have given us a positive response in the matter of examining the contents of the programme, according to the provisions of their law. This is precisely what we wanted them to do and this is what they promised to do. In regard to the broadcast system, channel 4, we lodged a protest; and as far as I know, we have not had any feedback from them as of now; if there is any feedback I can take the House into confidence later, but as of now, as of this morning, I have not had any information to that effect. About security, I would like to state the position briefly. The security of our missions as well as personnel abroad is the responsibility of the host government in terms of Geneva convention. At the same time, prudence requires that we should also take suitable measures wherever necessary. Security measures are under constant review and instructions are sent to missions wherever there is a need. Since the news of kidnapping of Mr. Mhatre was received, all missions were put on maximum alert and instructed to seek assistance and cooperation of the local police authorities. In sensitive missions various other measures were also instituted.

But it will not be desirable to give all the details in this connection. It may suffice to assure the House that every bit of information connected with security is assessed, analyzed and suitable measures advised to the Missions. This is the position.

As regards the Commonwealth, Mr. Bhogendra Jha is obviously against India remaining in Commonwealth, he has only picked on another opportunity to bring in his opinion. But we do not agree with it.

MR. DEPUTY-SPEAKER : Prof. K.K. Tewary.

SHRI BHOGENDR JHA : The question was about the British government's opinion, about the reaction of the British

Government to this.

SHRI P.V. NARASIMHA RAO : I have answered it. I submitted that we have pointed out to them that this amounts to a violation of their own law and they have agreed to look into that matter. Naturally, they have to be given some time to look into the matter and find out what the provision of the law is, which we say has been violated. So it is for them to take further action.

PROF. N.G. RANGA (Guntur) : About conveyance to our Assistant Commissioner in Birmingham, a suggestion was made that a car has not been provided to him.

PROF. K.K. TEWARY (Buxar) : Mr. Deputy-Speaker, as I rise to speak about this Calling Attention, my heart aches with profound anguish, and what shocks me is the behaviour of the stalwarts on the Opposition side even on matters which they describe to be of utmost national importance.

SHRI HARIKESH BAHADUR (Gorakhpur) : Again he is referring to the Opposition. (*Interruptions*)

MR. DEPUTY-SPEAKER : You please come to the subject. Already the hon. Minister has made a request.

PROF. K.K. TEWARY : I have just started. But they should allow me to speak.

MR. DEPUTY-SPEAKER : You come to the subject.

SHRI HARIKESH BAHADUR : Why is the Opposition being referred to ? (*Interruptions*)

MR. DEPUTY-SPEAKER : You come to the subject. The Minister will take care of it.

PROF. K.K. TEWARY : Mr. Bhogendra Jha spoke on known lines about the imperialists. (*Interruptions*)

SHRI BAPUSAHEB PARULEKAR (Ratnagiri) : Why do you not bring that

rule to his notice ?

MR. DEPUTY-SPEAKER : I have brought it. You have also brought it to his notice now.

PROF. K.K. TEWARY : The machinations of the imperialists and neo-colonialist forces are well-known and I think what is happening around the country should have opened the eyes of my enlightened friends on the Opposition. (*Interruptions*)

SHRI ATAL BIHARI VAJPAYEE (New Delhi) : Look, he is again referring to Opposition.

PROF. K.K. TEWARY : What is happening in Jammu and Kashmir ? What is happening in Jammu and Kashmir ?

SHRI ATAL BIHARI VAJPAYEE : We are discussing a very delicate matter. Do not bring in Kashmir or the Opposition Parties.

SHRI EDUARDO FALEIRO (Mormugao) : You are late. You should have done so earlier.

श्री पी० वी० नरसिंह राव : वाजपेयी जी, आपके आने से पहले ऐसा हुआ है। मैंने अपील की है उनसे ऐसा न करने के लिए। आप भी मत कीजिए।

SHRI SATYASADHAN CHAKRABORTY : This was mentioned and this was objected to. Why is he again referring to it ?

PROF. K.K. TEWARY : I am mentioning precisely because the matter has been touched upon. (*Interruptions*)**

MR. DEPUTY-SPEAKER : Everybody is speaking. Please sit down. Why are you getting up ? Do not record anything.

PROF. K.K. TEWARY : The propaganda on the British TV, the British Radio and the British Media is a part of the imperialistic assault on the integrity of this

country ; and I think it should have dawned upon everybody concerned that the independence and freedom of this country is imperilled. The murder of our diplomat, we cannot isolate it from the happenings in Jammu and Kashmir and in other places in the country.

Mr. Deputy-Speaker, what followed the hanging of a known convict, a criminal called Maqbool Butt, that cannot be lost sight of. Before that, I would like to know from the hon. Minister whether it is not a fact that Mr. Quereshi who is the convicted hijacker of the Indian Airlines plane, travelled, went to Britain, on a Pakistani passport. What has been done about this ? Is it not a fact that a well-organised conspiracy was being hatched not only by the elements operating from Pakistan and Britain in the name of Jammu and Kashmir Liberation Front and Jammu and Kashmir Liberation Army, but these elements have had very close links with the people in Jammu and Kashmir itself... (*Interruptions*)

MR. DEPUTY-SPEAKER : The Minister will reply.

PROF. K.K. TEWARY : I do not know why whatever I speak touches the hornet's nest. (*Interruptions*)

I treat Mhatre's murder, which is despicable, as an outcome of a conspiracy which has links with imperialist powers who are out to destabilise our political system and they are working and operating through known inter-mediaries and known agents. I do not know why even the left parties in the House and in the country fight shy of acknowledging this. Therefore, I bring to the notice of the hon. Minister and I expect a reply from him on what happened on the execution of this man called Maqbool Butt. Is it not a fact that bandhs were observed, congregations were held ? When Zia-ul-Haq and Pakistan Government were characterising Maqbool Butt as a martyr, he was being lionised simultaneously in Jammu and Kashmir under the very sensitive nose of the great patriotic, as they say, Chief Minister of Jammu and Kashmir. His friend, the recent ally, the new found friend,

Mirwaiz Maulvi Faruqi had given a call...
(*Interruptions*)

PROF. SAIFUDDIN SOZ (Baramulla) :
These remarks should be expunged.
(*Interruptions*)

MR. DEPUTY-SPEAKER : Why are
you bringing so many things ? Why are
you bringing extraneous things. (*Interrup-
tions*)

PROF. K.K. TEWARY : What is ex-
traneous ? What is the text of this calling
attention ?

MR. DEPUTY-SPEAKER : 'Reported
anti-India propaganda on British tele-
vision.'

PROF. K.K. TEWARY : Read the full
text.

MR. DEPUTY-SPEAKER : Why should
you bring in Faruq Abdullah and all that ?
(*Interruptions*) I am sorry to say that no-
body can politicalise any issue here whether
this side or that side. (*Interruptions*) Please
come to the subject and put your question
to the Minister. (*Interruptions*) I am con-
ducting the proceedings of the House. Why
should everybody get up ? I am guiding
you not to traverse from the main text.
(*Interruptions*)

PROF. SAIFUDDIN SOZ : These
remarks should be expunged. (*Interruptions*)

PROF. K.K. TEWARY : The text says
otherwise. 'Reported anti-India propa-
ganda on British television on behalf of the
so-called "Jammu and Kashmir Liberation
Front" Leaders regarding the execution of
Maqbool Butt and steps taken by the
Government in the matter.'

The execution of Maqbool Butt is
material to this motion, and what happened
thereafter in Jammu and Kashmir, how
bandh was observed, who were the people
associated with this...(*Interruptions*)

SHRI ABDUL RASHID KABULI : This

is nothing to do with this. Then I must
speak on the floor of the House. (*Interrup-
tions*)

MR. DEPUTY-SPEAKER : Stick to
the calling attention.

PROF. K.K. TEWARY : Your remarks
are not connected with this. I am sorry to
say this.

Therefore, when we discuss such matters
of national importance I know I will never
project such issues with polemical approach.
I do not want to take political mileage out
of it but when the howling started, I was
forced to speak of this otherwise I would
not have spoken this.....(*Interruptions*)

SHRI ABDUL RASHID KABULI :
Howling is unparliamentary word, this must
be expunged....(*Interruptions*)

MR. DEPUTY-SPEAKER : I will go
through the record. Now, please complete
your question.....

(*Interruptions*)

Please put your question.....

(*Interruptions*)

PROF. K.K. TEWARY : I would like
to know from the hon. Minister whether
this incident, the murder of Mhatre in U.K.,
has ramifications far wider than only
through the British Government on this
T.V. programme ? Are Pakistani elements
also involved in this and whether some per-
sons in Jammu and Kashmir under the pro-
tection of the Government are also having
links ? I am told that Amanullah Khan,
the President of the Jammu and Kashmir
Liberation Front is a friend of ** and there
are well-established links....(*Interruptions*)

SHRI ABDUL RASHID KABULI :
These words must be expunged...
(*Interruptions*).

MR. DEPUTY-SPEAKER : I will go
through the record. If any allegatory re-

marks are there, I will go through them. . . .

(Interruptions)

SHRI ABDUL RASHID KABULI : Unless these remarks are expunged from the record, we will not allow him to speak. . . .

(Interruptions)

MR. DEPUTY-SPEAKER : Do not make any allegations. . . .

(Interruptions)

I am telling him and I will go through the record also. . . .

(Interruptions)

I have already said that I shall go through the record and remove the allegatory part of whatever speech it is. . . .

(Interruptions)

PROF. SAIFUDDIN SOZ : We will not allow any allegation to be made. . . .*(Interruptions)*

MR. DEPUTY-SPEAKER : I can conduct the House only according to your rules, I have told you. . . .

*(Interruptions)***

MR. DEPUTY-SPEAKER : Don't record anything.

*(Interruptions)***

SHRI INDRAJIT GUPTA (Basirhat) : Mr. Deputy-Speaker, Sir, is it permissible for the elected Chief Minister of a State Government to go on having here all sorts of insinuations being made against him when he is not present here to reply ?

MR. DEPUTY-SPEAKER : I have already said that any allegation made against anybody who is not a Member of this House, including that against the Chief Minister,

will be gone through. I will go through the record. No allegation can be made. . . .

(Interruptions)

I cannot do it like that. I will go through the record and if there is any allegation against the Chief Minister or against any other person who is not a Member of the House, I will go through the record. . . .

(Interruptions)

Now the Minister will reply.

PROF. K.K. TEWARY : Mr. Deputy-Speaker, Sir, I would like to know from the hon. Minister as is obvious from the threat held out by these people who appeared on the T.V. programme, what steps the Government has taken since they are receiving support from some very important quarters ? Will there be recurrence of such events in other countries also ? I am sure unless the Government takes steps to put down with stern measures their collaborators at home, we are not going to prevent recurrence of such events. Therefore, I would like to have a categorical reply from the Minister on all the points that I have mentioned including the operations of this Front from our soil, support to it and support extended by imperialist and neo-colonialist forces who have become very friendly. . . .*(Interruptions)*

MR. DEPUTY-SPEAKER : That is all right. Now the Minister will reply.

MR. DEPUTY-SPEAKER : Nobody refers to the British TV attack on our own people.

SHRI P.V. NARASIMHA RAO : That is why our submission is. . .

SHRI ATAL BIHARI VAJPAYEE : The Chair should not have two yardsticks—one for our members from Kashmir and another for others.

MR. DEPUTY-SPEAKER : I have only one yardstick ; I have said the same thing to him also.

SHRI SATYASADHAN CHAKRABORTY : We did not mention even obliquely that the Congress leaders are not patriotic. But he has...*(Interruptions)*

MR. DEPUTY-SPEAKER : The subject is lost in the impasse.

SHRI P.V. NARASIMHA RAO : You were pleased to say that the subject matter of the Calling Attention, I repeat once again, is about the utterances of certain leaders of the so-called Jammu and Kashmir Liberation Front on a particular day, in a particular programme, on the TV in the United Kingdom.

MR. DEPUTY-SPEAKER : That has been completely lost sight of.

SHRI P.V. NARASIMHA RAO : That somehow seems to have been relegated to the side.

SHRI INDRAJIT GUPTA : That is connected with somebody else by Prof. Tewary.

SHRI P.V. NARASIMHA RAO : Whoever has mentioned anything else, I would say to that hon. Member, let us come back to the subject matter. So far as Shri Mhatre's murder is concerned, in fact, it is not directly concerned here. But, I would certainly say that there is investigation going on by the British authorities. The facts will come out only when the investigation is over. So far as who is abetting, who is helping, who is hand in glove, these things are concerned, they are completely out of the pale of this Calling Attention. So, I would be right in saying that this is not the occasion, or this Calling Attention Motion is not the motion, through which such information is to be elicited. This is my submission.

SHRI HARIKESH BHADUR (Gorakhpur) : The murder of our diplomat, Shri Mhatre is really a shameful act and, in fact, I do not have words to denounce that and condemn that. The hon. Minister has made a statement in response to the Calling Attention. I would like to quote a few lines from his statement. He says :

"...Channel 4, which is a commercial channel on the British Television, broadcast a programme late at night."

This shows that even commercial channels are being used by the British TV for anti-India propaganda, which is a surprising thing. Then he says :

"the second part sought to cover the reaction of 'Kashmiris resident in Britain'."

Again, surprisingly, they did not find anybody else except those who are completely anti-Indian people, who are at the moment residing in Britain. For example, one was Ammanullah Khan, the President of the so-called Jammu and Kashmir Liberation Front in Britain ; another was Hashim Qureshi who, as the House is aware, is a convicted hijacker ; a third was Mohd. Yunus, belonging to the Kashmiri Workers' Union. The British TV people did not find anybody else except these people to interview on this particular incident. That indicates clearly that there is no goodwill for India in Britain at the moment. Otherwise, the British TV people would not have called such people for the interview. Then the Minister says in his statement :

"It is inconceivable to us that any responsible person in the British media would have permitted an outpouring of fanaticism and threats of revenge and violence at this sensitive juncture."

That clearly indicates that irresponsible people are managing the entire affair. That is why these things are happening. If the British Government has allowed this kind of people to function in their television and radio etc., that shows the British Government has no sympathy for India. Otherwise such anti-India people would not have been called for this telecast.

Sir, it is also very surprising that anti-India propaganda and activities both are taking place in Britain, USA and also in some other countries like Canada sometimes. Even the so-called Khalistan supporters were also operating from Britain,

USA and Canada. Of course, Canada has perhaps stopped them, but I don't know what has happened in the case of Britain and the United States of America.

Sir, it appears that the Government has completely failed in persuading these countries not to allow anti-India propaganda or anti-India activities from these countries. And Sir, these people—Mr. Amanullah Khan and Ashim Qureshi, whatever they spoke was even against the law of Britain. But they were allowed to speak on their television. That means anti-India feeling was so high there that they did not bother for their own laws which were violated by the Speakers and they were allowed to speak. Even the British Labour Member of Parliament, Mr. Janner has called the telecast as absolutely disgraceful and unbalanced. It has appeared in many of today's newspapers that he has clearly called it as absolutely disgraceful and unbalanced. This is the actual situation.

Sir, my point is, let us request the British Government and the US Government etc. not to allow anti-India activities to take place from their land. And if it takes place, this is certainly against the interest of our country. Therefore, I would like that the Government must take up the issue with them in this way. I would also like to know from the Hon. Minister, if Britain does not respond to our request not to allow such activities from Britain, whether the Government would propose to withdraw from the Commonwealth. It is a very categorical question and I would like a clear reply from the Minister. The Minister did not reply to this question earlier, though it was asked. Therefore, I would like to know about it.

Sir, there was one Kashmir Liberation Army about which I don't know whether the Minister has got any information, whether it is operating there or not. He is indicating that there is no Kashmir Liberation Army. But so far as the Kashmir Liberation Front is concerned, it was very much active in the countries like Britain, Pakistan, Denmark, Federal Republic of Germany, Netherlands, France, Belgium and the United States of America. I don't know whether the Government of India has taken up this particular issue with these Govern-

ments or not. And whether the Government of India or our High Commission in Britain has taken up the question of the activities of the so-called Jammu and Kashmir Liberation Front with the authorities of the United Kingdom or not? And if this issue was taken up with them, at what time it was taken up and what was the reaction of that Government?

SHRI P.V. NARASIMHA RAO : Sir, I think all the points raised by the Hon. Member have been covered already. The only addition I would like to make is that if there is an organisation styling itself as some Front or something and it is functioning there, it has an office or it has a signboard, this fact by itself does not disintitle that organisation to exist. We have to see what its activities are and whenever any objectionable activity is indulged in by any person or an organisation, we have been regularly and strongly and effectively taking up these matters with the home Government. This has been the practice in regard to all issues when a person has indulged in certain activities or certain utterances which goes against our national interest and which is humiliating to India or showing India in an unfavourable light, we have invariably taken these questions and we have lodged protests. And in this particular case our protest has had some effect in the sense that the British authorities themselves promised to look into the contents of the programme from the point of view of the laws in force in UK. So, I think the points raised are completely covered.

SHRI HARIKESH BAHADUR : He has not said anything about Commonwealth.

SHRI P.V. NARASIMHA RAO : I have already replied. Now I understand you are also against India being in the Commonwealth.

MR. DEPUTY-SPEAKER : It has gone on record that you are also against it.

(Interruptions)

श्री पी० नामग्याल (लद्दाख) : माननीय डिप्टी स्पीकर साहब, हमारे असिस्टेंट हाई कमिश्नर श्री म्हात्रे का ब्रिटेन में जो कल्ल हुआ, उसको जितने

भी सभ्त शब्दों में कंडेम किया जाए, वह कम होगा। इस मौजू पर इस हाउस में जो कार्लिंग अटेंशन रखा गया है, उसके बारे में बैकग्राउंड में जाने की जरूरत है।

اسی ہی نام گبال (مترجم)۔ مانے ڈرائل سبک مصاحب۔ ہمارے اسٹیٹ ہائی کوشنٹری مائرس کا تو بریس میں قتل ہوا اس کو سب سے بھی سمجھتے تھے۔ تہوں میں کنگر کمانڈے وہ کم ہوگا ب س موضوع سراس ہاؤس میں تو لاکسٹ منس رکھا ہے اس کے بارے میں بیک گراؤنڈ میں جاننے کی ضرورت ہے۔

MR. DEPUTY-SPEAKER: The background should be without interruption.

श्री पी० नामग्याल: आपने हमारे नेशनल प्रेस को देखा होगा। मैं 23 फरवरी के इंडियन एक्सप्रेस से कोट करने जा रहा हूँ। मैं इस पेपर से कोट करते हुए कहना चाहूंगा। इस पेपर में कहा गया है:—

مشرقی نام گبال: آپ نے ہمارے نیشنل پریس کو دیکھا ہوگا۔ میں ۲۳ فروری کے انڈین ایکسپریس سے کوٹ کرنے جا رہا ہوں۔ میں اس پیپر سے کوٹ کرتے ہوئے کہنا چاہوں گا۔ اس پیپر میں کہا گیا ہے۔

"JKLF to avenge Butt's murder"
"Qureshi, who was convicted for hijacking an Indian Airlines plane to Pakistan in 1971, said he was sure that Kashmiris would take revenge 'inside or outside India, inside or outside Kashmir.'"

यह मामला बहुत सीरियसली लेना चाहिए। यह जो जे०के०एल०एफ० है, इसके बारे में कहा जाता है कि यह 1976 में नाम निहाद आजाद काश्मीर के एमी ग्राउन्टस ने लन्दन में बनाया था प्लेविसाईट फ्रंट और आजाद काश्मीर फ्रंट दोनों ग्रुपों के लोगों ने मिलकर इसे बनाया था। अमान-उल्लाह खां जो कि आर्मी का एक रिटायर्ड मेजर है, की क्यादत म यह आर्गनाइजेशन बना है। यह भी कहा जाता है कि आर्गनाइजेशन को पाकिस्तान सरकार की तरफ से पैसा दिया जाता है। इसको माली इमदाद दी जाती है।

सन् 1976 में जो इण्डियन एयरलाइन्ज का हवाई जहाज हार्डजैक हुआ था उस वाक्ये के एक

माह पहले जो पाकिस्तान के उस वक्त के एम्बेसेडर थे, उन्होंने जब जे०के०एल०एफ० लन्दन में फोर्म हुआ था तो उन लोगों को आफिशल लेटर लिखा था कि पाकिस्तान गवर्नमेंट तुम लोगों को हमेशा सपोर्ट करती रहेगी। इसी बैकग्राउंड में मैं "इण्डिया टुडे", 29 फरवरी के इशू से कोट करना चाहता हूँ। इस इशू के पेज 21 पर दिया हुआ है जिसको कि मैं कोट कर सुनाना चाहता हूँ:

یہ معاملہ بہت سیرسلی لینا چاہئے۔ یہ جو ہے کے ایل ایف ہے اس کے بارے میں کہا جاتا ہے کہ یہ ۱۹۷۶ء میں نام نہار آزاد کشمیر کے ایگزٹس نے لندن میں بنایا تھا پہلے میسٹ فرنٹ اور آزاد کشمیر فرنٹ دونوں گروپوں کے لوگوں نے مل کر اسے بنایا تھا۔ مان اللہ خان جو کہ آرمی کا ایک ریٹائرمنٹ ہے کی قیادت میں یہ آرگنائزیشن بنا ہے۔ یہ بھی کہا جاتا ہے کہ اس آرگنائزیشن کو پاکستان سرکار کی طرف سے پیسہ دیا جاتا ہے اس کو مالی امداد دی جاتی ہے۔

۱۹۷۶ء میں جو انڈین ایر لائنز کا ہوائی جہاز ہائی۔ جیکٹ ہوا تھا اس واقعے کے ایک ماہ پہلے پاکستان کے اس وقت کے ایسیسٹرنٹس نے جب جے کے ایل ایف لندن میں مارم ہوا تھا تو ان لوگوں کو آہنشل ایڈکھٹھا کہ پاکستان کو سب سے تم لوگوں کو ہیبتہ سورت کرتی رہے گی۔

اس کے گراؤنڈ میں میں "انڈیا ٹوڈے" ۲۹ فروری کے اسٹور سے کوٹ کرنا چاہتا ہوں اس اسٹور کے پیج ۲۱ پر دیا جاتا ہے جس کو کہ میں کوٹ کر کے سنانا چاہتا ہوں۔

"The current chain of events that climaxed in the Mhatre murder appears to have originated last September both in India and in the UK, though the events in the two countries were unrelated. In September, the Indian Government issued instructions to the IB in Kashmir to prepare dossiers and pinpoint the locations of all known extremists. In October, a number of them were arrested in connection with the disturbances during the India-West Indies cricket match. Significantly, one of those arrested was Iqbal Qureshi, younger brother of Hashim Qureshi. Then, on January 26, the Indian Government ordered a crack-

down. Over the next few days, at least 60 people were arrested, all suspected leaders or key officials of extremist organisations. Hashim Qureshi arrived in London just after the arrests started. The arrests ended on February 2. On February 3, Mhatre was kidnapped."

اور جب یہ کڈنیپ کیا گیا تو ڈیمانڈ کیا تھی انکی۔ انہوں نے ڈیمانڈ یہ کی تھی کہ ایک تو مکبول بھٹ کو فاسی پر نہ چڑھایا جائے اور چھوڑ دیا جائے اور دوسری تھی کہ جہاں پر کریکٹ میچ کے সময় لوگ پکڑے گئے تھے ان کو ریلیز کیا جائے، 8 آدمیوں کا انہوں نے نام دیا تھا، اسکے اलाوا دس لاکھ پونڈ بھی ڈیمانڈ کیا تھا۔ اس سے یہ سااف جاہر ہوتا ہے کہ شری مہاترے کا جو کڈنیپ ہوا اور بعد میں کتل کیا گیا وہ کاشمیر وادی کے ایکسٹریمیٹ جو پکڑے گئے ہیں، ان کے ساتھ ڈائریکٹری لیکچر لگاتا ہے۔ خاص طور سے پروفیسر تھریوڈی نے جو کڈنیپ کیا تھا اور اس کے بعد کاشمیر وادی کا کال دیا گیا ایکسٹریمیٹ گروپ کے ذریعہ اور ان کے ساتھ لوگ بھی جن کا چناؤ میں نے نیشنل کانفرنس سے تامل مہل تھا۔

श्री अब्दुल रशीद काबुली : इसका क्या ताल्लुक है ?

(شری عبدالرشید کابل: اس کا کیا تعلق ہے۔)

श्री पी० नामग्याल : ताल्लुक है ।

(شری پی نامگیال: تعلق ہے)

Mr. DEPUTY-SPEAKER : Mr. Namgyal, you address the Chair and put the question now.

श्री पी० नामग्याल : फिर नेक्स्ट फ्राइडे को प्रेयर के लिए अवामी एक्शन कमेटी के चेयरमैन ने...

شری پی نامگیال : پھر نیٹ فرائی ڈے کو پریئر کے لیے کیٹی کے چیئر مین ... * * *

SHRI ABDUL RASHID KABULI : He too is not here to present his case. He is a nominee—a person who cannot defend himself.

MR. DEPUTY-SPEAKER : Please sit down. For everything you are getting up. There is nothing un-parliamentary. Please allow him to speak.

श्री पी० नामग्याल : ठीक है मैं नाम नहीं लेता हूँ। अवामी एक्शन कमेटी के चेयरमैन ने कहा कि वहां पर हड़ताल की जाए और मकबूल भट को जो फांसी दी गई है उसके लिए प्रेयर, "नमाजे गाय-बाना" की जाए। इसके साथ साथ कश्मीर में श्रीनगर और दूसरे शहरों में पोस्टर उड़ू और अग्रेजी में लगाए गए जिसमें धमकियां दी गई कि नेशनल हाईवे को ब्लास्ट कर देंगे और ऐसी कई घटनाएं पहले भी हुई थीं जब इंडिपेंडेंस डे को श्रीनगर स्पोर्ट्स स्टेडियम में एक बम ब्लास्ट हुआ था। उस वक्त नेशनल کانفرنस वालों ने कहा था कि यह कांग्रेसियों का काम है। इस सिलसिले में आज जो लोग पकड़े गए हैं उनसे बात साफ हो गई है। मैं

यह इसलिए कह रहा हूँ कि ऐसे ही कुछ इल्जाम लगाए जाते हैं और असली मुल्जिमों को नहीं पकड़ा जाता। इसी प्रकार मेरे दोस्त तिवारी जी ने अभी कहा कि प्रेसीडेंट जिया उल हक ने मास्को जाने से पहले एक प्रेस कांफ्रेंस में कहा कि मकबूल भट एक मार्टर है। इससे यह साफ जाहिर होता है कि इस कांसपीरेसी का बरामिधम में ही नहीं बल्कि पाकिस्तान, लन्दन और काश्मीर वैली में भी ताल्लुक है। (व्यवधान)

ference man.

श्री पी० नामग्याल : जो काश्मीर के चीफ मिनिस्टर हैं, मैं उनका नाम नहीं लेना चाहता, उनके बारे में भी हमें प्रैस में बहुत कुछ पढ़ने को मिला है। अमान उल्लाह खान, जिन्होंने ब्रिटेन में टेलीविजन पर इन्टरव्यू दिया*** फोटोग्राफ भी है। (व्यवधान) यह जो फोटोग्राफ मेरे पास है, इनको मैं सदन की टेबल पर रखता हूँ। (व्यवधान)

श्री بی نام گبال : بیٹیک ہے میں نام نہیں لیا ہوں۔ عوامی اکیٹن کیس کے تیز میں نے کہا کہ وہاں پریٹرٹال کی جائے اور مقبول بٹ کو جو بیٹنس دی گئی ہے اس کے لیے پریٹرٹال نماز عابجا نہ کی جائے۔ اس کے ساتھ ساتھ کثیر میں سرسکر اور دوسرے شہروں میں پوسٹر اور دوار اور انگریزی میں لکائے گئے جس میں دھمکیاں دی گئی کئی کئی نمٹل ہائی وے کو بلاسٹ کر دینے اور ایسی کئی گھٹنا میں بیٹل بھی ہوئی تھیں۔ جب انڈیٹ میں ڈے کو سر بکر سپرٹس اسٹیڈیم میں ایک بم بلاسٹ ہوا تھا اس وقت نیٹل کانفرس دلوں نے کہا تھا کہ یہ کانگریسیوں کا کام ہے اس سلسلے میں آج جو لوگ پکڑے گئے ہیں ان سے بات صاف ہو گئی ہے۔ میں یہ اس لیے کہہ رہا ہوں کہ ایسے ہی کچھ اراکم رکائے جاتے ہیں اور اصلی ملزموں کو ہمیں پکڑا جاتا۔ اس پر کار میرے دوست تواری سی نے بھی کہا کہ پریسیڈنٹ فیاض نے ماسکو جانے سے بیٹل ایک بریس کانفرنس میں کہا کہ مقبول بٹ ایک مارٹر ہے۔ اس سے یہ صاف ظاہر ہوتا ہے کہ اس کانسپیریسی کا برنامہ میں ہی نہیں بلکہ انکساں لندن اور کثیر دیوں میں بھی تعلق ہے۔ (انٹراپس)

میں आपको बता देना चाहता हूँ कि इस फोटो में मकबूल भट भी मौजूद है। (व्यवधान)

***इस फोटो में ?।

श्री بی نام گبال : جو کثیر بیٹیف منسٹر ہیں میں ان کا نام نہیں لینا چاہتا ان کے بارے میں بھی ہمیں بریس میں بہت کچھ پڑھنے کو ملا ہے۔ دومان اللہ خاں جنہوں نے برٹین میں نیٹل ڈسٹن پرائز دیوہ دہا پوٹو گراف بھی ہے۔ * * * (انٹراپس) یہ جو ڈوڈو گرائس میرے پاس ہیں ان کو میں سدن کی ٹیبل پر رکھتا ہوں (انٹراپس) میں آپ کو نارینا چاہتا ہوں کہ اس نوٹ میں مقبول بٹ بھی موجود ہے (انٹراپس) * * * اس نوٹ میں ہیں۔

PROF. SAIFUDDIN SOZ : Mr. Deputy-Speaker, Sir, he cannot display somebody's photograph.

MR. DEPUTY-SPEAKER : He has not taken my permission.

(Interruptions)

MR. DEPUTY-SPEAKER : The Minister will reply. If there is anything irrelevant, he will not reply to that point.

SHRI SATYASADHAN CHAKRABORTY : Do you allow these things ?

MR. DEPUTY SPEAKER : No.

SHRI SATYASADHAN CHAKRABORTY : It is going on.

श्री अब्दुल रशीद काबुली : लद्दाख में नहीं तो कारगिल में भी होगा।

شہی عدالہ عدالتی : لداخ میں نہیں تو کارگیل میں بھی ہوگا۔

MR. DEPUTY-SPEAKER : You have not included Ladakh.

SHRI ABDUL RASHID KABULI : Kargil representative is a National Con-

MR. DEPUTY-SPEAKER : He has not taken my permission. The rule is very clear. He has not taken my permission. Production of exhibit on the floor of the House is not in order. Your question-time is over now. The Minister will reply now.

श्री पी० नामग्याल : मैं अपना सवाल करने से पहले इण्डियन एक्सप्रेस को कोट करना चाहता हूँ। (व्यवधान)

श्री पी० नामग्याल : میں اپنا سوال کرنے سے پہلے انڈین ایکسپریس کو کوٹ کرنا چاہتا ہوں (تشریحاً)۔

MR. DEPUTY-SPEAKER : No. I am not allowing you further.

PROF. SAIFUDDIN SOZ : You want to impose discipline only on us. You have already requested the Minister to answer the question.

PROF. K.K. TEWARY : Who are you to tell this ? You can sit down. Let him speak.

PROF. SAIFUDDIN SOZ : He cannot talk about Dr. Farooq Abdullah who is an innocent man. He is suffering from phobia. You have already requested the Minister to reply. That is what I said.

MR. DEPUTY-SPEAKER : It is all right. You please sit down.

SHRI P. NAMGYAL : Sir, I quote *Indian Express* dated 23rd February :

"In Tuesday's nights programme, the television reporter began by saying that Maqbool Butt while he lived, was a hero of the Kashmiri community in Birmingham. But now after his death, he had become a martyr and a legend."

MR. DEPUTY-SPEAKER : You put your question now.

SHRI P. NAMGYAL : Again I quote *Indian Express* :

"The television reporter summed up by saying that the Kashmiri community was so excited that several people now openly predicted further acts of revenge and violence."

PROF. SAIFUDDIN SOZ : He is ignorant of geography. It is Occupied Kashmir and not Jammu and Kashmir.

श्री पी० नामग्याल : मैं एक्सटर्नल एफेयर्स मिनिस्टर साहब से पूछना चाहता हूँ कि जो रिप्लाय उन्होंने दिया है उसमें कहीं इस किस्म के शब्द मौजूद नहीं हैं और क्या उन्होंने इसको वेरिफाई किया है कि वाकई ऐसी बातें कही गई हैं या नहीं कही गई हैं, जो मैंने अभी कोट की हैं ? अगर नहीं किया है तो मैं समझूंगा कि यह सरकार की लैप्स है।

दूसरा मेरा सवाल है कि जो लिंक की बात मैंने आपके सामने रखी है डायरेक्टली काश्मीर वैली के साथ होने लगता है क्या उसके बारे में कोई रिपोर्ट सेंट्रल गवर्नमेंट के पास आई है जिससे पता चलता हो कि लंदन के काश्मीरी extremists और काश्मीर वैली के secessionists का किस कदर लिंक है ?

شری پی نام گیار : ایکسٹرنل ایفیرز منسٹر صاحب سے یوحینا چاہتا ہوں کہ جو اپلائی انھوں نے دیا ہے اس میں کہیں اس قسم کے شے موجود نہیں ہیں اور کیا انھوں نے اس کو ویریفائی کیا ہے کہ واقعی ایسی باتیں کہی گئی ہیں یا نہیں کہی گئی ہیں جو میں نے ابھی کوٹ کی ہیں اگر نہیں کیا ہے تو میں سمجھوں گا کہ یہ سرکار کی لاپس ہے۔

دوسرا میرا سوال ہے کہ جو لنک کی بات میں نے آپ کے سامنے رکھی ہے ڈائریکٹلی کشمیر وادی کے ساتھ ہونے لگتا ہے کیا اس کے بارے میں کوئی رپورٹ سینٹرل گورنمنٹ کے پاس آئی ہے جس سے پتہ چلتا ہو کہ لنکوں کے کشمیری EXTREMISTS اور کشمیر وادی کے SECESSIONISTS کا کس قدر لنک ہے؟

SHRI P.V. NARASIMHA RAO : Sir, I would like to categorically state that what all was said on the television programme, verbatim, is available with us. I did not want to quote it while answering the Calling Attention.

PROF. MADHU DANDAVATE (Rajpur) : Don't publicise it.

SHRI P.V. NARASIMHA RAO : But I have described it sufficiently and I have brought out the heinousness of it as is necessary. So, no hon. Member need have the impression that we have not gone through it word for word. We have gone through it and we have the whole text with us. That is why our protest was couched in such strong words and we were so determined in bringing it to the notice of the British authorities, including two Ministers, that what was shown on this programme was something absolutely unacceptable to us. We are shocked and indignant on what has been shown and the words that have been allowed to be uttered. So, there is no question of our being ignorant of what happened in the programme or what was said in the programme. On that score, I would like to assure the House.

Now, in regard to the links which are sought to be established, I would like to say that, in the first place, the Calling Attention motion, as it is couched, does not really involve any answer to questions in regard to links. There is an investigation going on, who did what, when it was done, under what background, whether there was a conspiracy and, if there was a conspiracy, who were involved in that conspiracy. All these things will come out only after the investigation results are out. So, let us not anticipate the results of the investigation right now. It would not be proper.

In regard to Mr. Maqbool Butt, I would not comment on what happened in Kashmir. But I would certainly corroborate the information given by Prof. K K Tewary that the authorities in Pakistan did lionize him, did say many glorifying things about him and that only makes one understand what their idea of patriotism is. That is all that can be said. We need comment no further on that. That portion I confirm, the fact of Pakistan leaders having said things which glorified Maqbool Butt and others in very very bright terms.

13.23 hrs.

INDUSTRIES (DEVELOPMENT AND REGULATION) AMENDMENT BILL

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : Sir, I beg to move for leave to introduce a Bill further to amend the Industries (Development and Regulation) Act, 1951.

MR DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Industries (Development and Regulation) Act, 1951.

The motion was adopted.

SHRI NARAYAN DATT TIWARI : Sir, I introduce the Bill.

13 24 hrs.

STATEMENT RE : INDUSTRIES (DEVELOPMENT AND REGULA- TION) AMENDMENT ORDI- NANCE, 1984

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Industries (Development and Regulation) Amendment Ordinance, 1984.

[Placed in Library. See No. LT-7696/84]

MR DEPUTY-SPEAKER : Now, the House stands adjourned to re-assemble again at 2.25 P.M.

13.25 hrs

*The Lok Sabha then adjourned for Lunch
till twenty-five minutes past Fourteen
of the Clock.*